

**THE HIGH COURT OF KERALA**

Kochi - 682 031

Dated - 12-04-2012

**PROCEEDINGS**

Judiciary – General Transfer of Sub Judge / Chief Judicial Magistrates - Orders issued.

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**ORDER NO. B1 – 57 / 2012**

As part of General Transfers of Judicial Officers in the State Subordinate Judiciary for the year 2012, the following transfers and postings of Sub Judge / Chief Judicial Magistrates are ordered :-

1. Shri Madhukumar K.R., Chief Judicial Magistrate, Thiruvananthapuram is transferred and posted as Chief Judicial Magistrate, Palakkad. He will handover charge of his office to Smt.K.K.Sujatha(SI.No.9) and take charge as Chief Judicial Magistrate, Palakkad from the Judicial Magistrate of First Class-I, Palakkad

2. Shri P.Sasidharan, Chief Judicial Magistrate, Thrissur is transferred and posted as Chief Judicial Magistrate, Ernakulam. He will handover charge of his office to the Judicial Magistrate of First Class-I, Thrissur and take charge as Chief Judicial Magistrate, Ernakulam from the Addl.Chief Judicial Magistrate(Economic Offences), Ernakulam.

The Judicial Magistrate of First Class-I, Thrissur will hold the full additional charge of the Chief Judicial Magistrate, Thrissur till Shri Gopakumar A.K.(SI.No.3) takes charge.

3. Shri Gopakumar A.K., Chief Judicial Magistrate, Kollam is transferred and posted as Chief Judicial Magistrate, Thrissur. He will handover charge of his office to the Judicial Magistrate of First Class-II, Kollam and take charge as Chief Judicial Magistrate, Thrissur from the Judicial Magistrate of First Class-I, Thrissur.

The Judicial Magistrate of First Class-II, Kollam will hold the full additional charge of the Chief Judicial Magistrate, Kollam till Shri S.Santhoshkumar (SI.No.6) takes charge.

4. Shri A.Sankaran Nair, Chief Judicial Magistrate, Palakkad is transferred and posted as Chief Judicial Magistrate, Kalpetta. He will handover charge of his office to the Judicial Magistrate of First Class-I, Palakkad and take charge as Chief Judicial Magistrate, Kalpetta from the Judicial Magistrate of First Class, Manathavady

The Judicial Magistrate of First Class-I, Palakkad will hold the full additional charge of the Chief Judicial Magistrate, Palakkad till Shri Madhukumar K.R. (SI.No.1) takes charge.

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5. Shri A.Krishnankutty, Chief Judicial Magistrate, Kalpetta is transferred and posted as Chief Judicial Magistrate, Kasaragod. He will handover charge of his office to the Judicial Magistrate of First Class, Mananthavady and take charge as Chief Judicial Magistrate, Kasaragod from the Judicial Magistrate of First Class, Kasaragod.

The Judicial Magistrate of First Class, Mananthavady will hold the full additional charge of the Chief Judicial Magistrate, Kalpetta till Shri A.Sankaran Nair (Sl.No.4) takes charge.

6. Shri S.Santhoshkumar, Chief Judicial Magistrate, Ernakulam is transferred and posted as Chief Judicial Magistrate, Kollam. He will handover charge of his office to the Addl.Chief Judicial Magistrate(Economic Offences), Ernakulam and take charge as Chief Judicial Magistrate, Kollam from the Judicial Magistrate of First Class-II, Kollam.

The Addl.Chief Judicial Magistrate(Economic Offences), Ernakulam will hold the full additional charge of the Chief Judicial Magistrate, Ernakulam till Shri P.Sasidharan (Sl.No.2) takes charge.

7.Shri K.Ramesh Bai, Chief Judicial Magistrate, Kasaragod is transferred and posted as Chief Judicial Magistrate, Kozhikode. He will handover charge of his office to the Judicial Magistrate of First Class, Kasaragod and take charge as Chief Judicial Magistrate, Kozhikode from the Judicial Magistrate of First Class-I, Kozhikode.

The Judicial Magistrate of First Class, Kasaragod will hold the full additional charge of the Chief Judicial Magistrate, Kasaragod till Shri A.Krishnankutty (Sl.No.5) takes charge.

8. Smt.C.S.Sudha, Chief Judicial Magistrate, Kozhikode is transferred and posted as Chief Judicial Magistrate, Thalassery. She will handover charge of her office to the Judicial Magistrate of First Class-I, Kozhikode and take charge as Chief Judicial Magistrate, Thalassery from the Addl.Chief Judicial Magistrate, Thalassery.

The Judicial Magistrate of First Class-I, Kozhikode will hold the full additional charge of the Chief Judicial Magistrate, Kozhikode till Shri K.Ramesh Bai (Sl.No.7) takes charge.

9. Smt.K.K.Sujatha, Principal Sub Judge, Thiruvananthapuram is posted as Chief Judicial Magistrate, Thiruvananthapuram. She will hand over charge of her office Smt.Ajitha K.Hassan(Sl.No.12) and take charge as Chief Judicial Magistrate, Thiruvananthapuram from Shri Madhukumar K.R.(S.No.1).

10. Shri P.J.Vincent, Chief Judicial Magistrate, Thalassery is transferred and posted as Principal Sub Judge, Thrissur. He will handover charge of his office to the Addl. Chief Judicial Magistrate, Thalassery and take charge as Principal Sub Judge, Thrissur

from Shri N.Ravisankar(SI.No.13)

The Addl.Chief Judicial Magistrate,Thalassery will hold the full additional charge of the Chief Judicial Magistrate, Thalassery till Smt.C.S.Sudha (SI.No.8) takes charge.

11. Shri K.K.Krishnankutty, Sub Judge, Sulthan Batheri is transferred and posted as Principal Sub Judge, Kollam. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Principal Sub Judge, Kollam from Shri Murlee Gopal Pandalai(SI.No.16)

12.Smt.Ajith K.Hassan, Addl. Sub Judge-II, Thiruvananthapuram is posted as Principal Sub Judge, Thiruvananthapuram. She will handover charge her office to Shri Vincent Charley V.(SI.No.17)and take charge as Principal Sub Judge,Thiruvananthapuram from Smt.K.K.Sujatha(SI.No.9)

13.Shri N.Ravisankar, Principal Sub Judge, Thrissur is posted as Addl.Sub Judge-I, Thrissur. He will handover charge of his officer to Shri P.J.Vincent(SI.No.10) and take charge as Addl. Sub Judge-I, Thrissur from Shri Vincent Charley V.(SI.No.17)

14. Shri Nissar Ahammed K.T., Sub Judge, Pathanamthitta is transferred and posted as Sub Judge, Sulthan Bathery. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Sulthan Bathery from theSheristadar / Vacation Officer of the Court.

15. Shri K. Ananthakrishna Navada, Addl.Sub Judge, Kottayam who stands appointed as Deputy Director, Kerala Judicial Academy, Kerala will handover charge his office to the Sheristadar / Vacation Officer of the Court and proceed to take up his new appointment.

16. Shri Muralee Gopal Pandali, Principal Sub Judge, Kollam is posted as Addl.Sub Judge, Kollam. He will handover charge of his officer to Shri K.K.Krishnankutty (SI.No.11) and assume charge as Addl. Sub Judge, Kollam

17. Shri Vincent Charley V., Addl. Sub Judge-I, Thrissur is transferred and posted as Addl. Sub Judge-II, Thiruvananthapuram. He will handover charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Addl. Sub Judge-II, Thiruvananthapura from Smt.Ajitha K.Hassan(SI.No.12)

18. Shri Sureshkumar S., Sub Judge, Vadakara is transferred and posted as Sub Judge, Pathanamthitta. He will hand over charge of his office to the Sheristadar / Vacation Officer of the Court and take charge as Sub Judge, Pathanamthitta from the Sheristadar / Vacation Officer of the Court.

19. Smt.Minimol T.K., Sub Judge, Attingal is transferred and posted as Addl. Sub Judge, Kottayam. She will handover charge of her office to the Sheristadar / Vacation

Officer of the Court and take charge as Addl. Sub Judge, Kottayam from the Sheristadar / Vacation Officer of the Court.

20. Smt. Cijimol Kuruvilla, Munsiff, Pala is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Attingal. She will hand over the charge of her office to the Judicial Magistrate of First Class, Pala and take charge as Sub Judge, Attingal from the Sheristadar / Vacation Officer of the Court.

The Judicial Magistrate of First Class, Pala will hold the full additional charge of the Munsiff, Pala, until further orders.

21. Smt. Ash K.Bal, Munsiff, Kodungallur is promoted as Sub Judge / Chief Judicial Magistrate and posted as Sub Judge, Vadakara. She will hand over the charge of her office to the Judicial Magistrate of First Class, Kodungallur and take charge as Sub Judge, Vadakara from the Sheristadar / Vacation Officer of the Court.

The Judicial Magistrate of First Class, Kodungallur will hold the full additional charge of the Munsiff, Kodungallur, until further orders.

The officers at Sl. Nos.1 to 9 are eligible for Special Pay for extra administrative work at the rate of Rs.1,000/- p.m. in their new station

The officers at Sl. Nos.10, 11, 12, 14, 15, 18, 20 & 21 are eligible for Special Pay for extra administrative work at the rate of Rs. 750/- p.m. in their new station.

The officers who are transferred as per this proceedings will take charge at their respective stations on the reopening of the courts after the summer vacation on 21-05-2012.

The Officers at Sl.No.18 & 19 are not eligible for joining time and transfer grant.

(By Order)



A. Hari Prasad  
Registrar (Subordinate Judiciary)

To

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The Accountant General(A&E) Kerala, Thiruvananthapuram(21 copies).  
The Principal Accountant General (Audit) Kerala, Thiruvananthapuram.  
The Addl.Chief Secretary to Government Home(C) Department,Tvpm(with C/L)  
The Director of Public Relations, Thiruvananthapuram.  
The Director & Additional Director of the Kerala Judicial Academy.  
The Member Secretary, Kerala State Legal Services Authority, Ernakulam.  
The District Judges and Chief Judicial Magistrates of 14 Districts.  
The Prl. & Addl. Sub Judges of Thiruvananthapuram, Thrissur,

Kollam and Kottayam

The Sub Judges of Attingal, Pathanamthitta, Vadakara, Sulthan Bathery

The Officers concerned.

The PS to the Honourable the Acting Chief Justice, High Court.

The Public Relations Officer, High Court.

The Confidential Assistants to the Registrars , High Court,

The A5, B2, B3, B4, B5,C1, D2,E1 & I1 Seats, High Court.

The Administrative Records Section, High Court (2 copies).

The Kerala Judicial Academy, Ernakulam

The File / Stock file.

Copy Submitted to :-

The Honourable the Judges